## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 1420 (TO BE ANSWERED ON 10.02.2021)

#### PROMOTION OF OFFICERS

#### †1420. SHRI HANUMAN BENIWAL:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact the complaints/objections have been received by the Government of India regarding the recommendations sent by the Rajasthan Government for promoting the officers working in cadres other than Rajasthan Administrative Services to Indian Administrative Service; and
- (b) if so, the details of the investigation and action taken by the Government of India on the issue of concerned complaint/representations etc. presented before the Government of India for the years 2019, 2020 and 2021?

### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): The Selection Committee Meeting for the year 2019, for preparing the Select List for Appointment by Selection from non-State Civil Services to the Indian Administrative Services for the year 2019, had been convened by Union Public Service Commission on 30<sup>th</sup> and 31<sup>st</sup> December, 2020 based on the inputs from the State Government of Rajasthan. The recommendations of the Selection Committee are yet to be received by the Central Government from the State Government.

Complaints/objections that were received regarding the recommendations sent by the Rajasthan Government for promoting the officers working in cadres other than Rajasthan Administrative Services to Indian Administrative Service have been forwarded for appropriate action to the State Government of Rajasthan, as it is the sole custodian of service records of the concerned Officers.

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